



**Central Administrative Tribunal
Principal Bench, New Delhi**

M.A. No. 1251/2020

O.A. No.1954/2017

This the 16th day of October, 2020

(Through Video Conferencing)

Hon'ble Mr. Pradeep Kumar, Member (A)

Hon'ble Mr. R.N. Singh, Member (J)

1. Amit Kumar Sharma, Aged-33 years
S/o Sh. Ved Prakash Sharma
R/o E-6/15, 33 Futta Road, Dayalpur, Delhi
2. Hemraj Chandan, Aged-32 years
S/o Sh. Dhira Lal
R/o B-II/440, Raghubir Nagar, New Delhi
3. Nitin Kumar, Age-28 years
S/o Late Sh. Desh Raj
R/o 3A/5, Massid Moth, Near Udog Park, New Delhi
4. Basanti, Age-33 years
W/o Sh Vinod Upreti
R/o 327, Ajay Park, Najafgarh, Delhi
5. Arun Khari, Age-31 years
S/o Sh. Raje Ram Khari,
R/o H.No. 483
Jallim Mohalla, Tugalakabad, Delhi
6. Rajanikant, Age-29 years
S/o Sh. Ram Darsh Ram
R/o Qtr. No. 133, Type-I, Gulabi Bagh, New Delhi
7. Mahesh, Age-29 years
S/o SH. Ram Chader
R/o A-131, Minto Road, New Delhi
8. Nitin Sharma, Age-31 years
S/o Sh. Shri Pal Sharma
R/o H.No. 301/108
Street No. 5, Vishal Nagar, Shahadra

...Applicants

(By Advocate: Sh. U. Srivastava)



Vs.

1. Govt. of NCTD through the Chief Secretary
Delhi Secretariat, New Delhi
 2. The Secretary Department of Women and Child
Development
Govt. NCTD, 1-Canning Lane, KG Marg, New Delhi
 3. The Deputy Director Admin. Department of Social
Welfare
Govt. of NCT Delhi, GLNS Complex, Delhi Gate, New
Delhi
-Respondents

(By Advocate: Sh. H. D. Sharma)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

At the outset, Mr U. Srivastava, learned counsel for the applicant submits that he seeks permission to withdraw the aforesaid OA in view of the subsequent developments with liberty to file a better OA in accordance with relevant rules and law on the subject.

2. Permission is granted. OA is dismissed as withdrawn with liberty in accordance with relevant rules and law on the subject.

3. Pending MA also stands dismissed.

(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

Sd/neetu/pinky